

the element of transportation costs borne by some of the industries in the States of Jammu and Kashmir and the States and Union Territories in the North Eastern Region, the Committee had, among other things, recommended that a scheme of transport subsidy should be limited to these State and Union Territories only. In pursuance of the Committee's recommendations, the Central Scheme of Transport Subsidy was initiated in 1971 to cover the States and Union Territories referred to above. Subsequently, after a study of the data regarding the transportation costs and the freight rates, the scheme has been extended also to the Himachal Pradesh State, hilly areas of Uttar Pradesh (viz., the districts of Dehradun, Nainital, Almora, Pauri Garhwal, Tehri Garhwal, Pithoragarh, Uttarakashi and Chamoli), Andaman and Nicobar Islands and the Lakshadweep.

(d) The proposal of the West Bengal Government for extension of the Scheme to the Darjeeling hill area is under examination.

Water Supply Schemes by Bharat Coking Coal Limited in Dhanbad

2773. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

- (a) amount spent on water supply schemes by the Bharat Coking Coal Limited in Dhanbad upto now;
- (b) number of schemes commissioned;
- (c) number of collieries where miners are getting filtered water;
- (d) whether there is any arrangement for supply of filtered water to the miners in the underground; and
- (e) action taken on the memorandum submitted by the Nigrani Committee, B.C.C.L., Dhanbad on 10th June, 1977 on the above subject to the Minister?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Amount spent by Bharat Coking Coal Limited on completed water supply schemes is Rs. 69.53 lakhs. This does not include the amount spent on schemes under progress.

- (b) Comprehensive schemes 22
- Improved schemes 31

(c) Filtered water supply is made in 60 collieries of Bharat Coking Coal through either schemes formulated by B.C.C.L. or other agencies, such as Jharia Water Board.

(d) Piped filtered water is supplied underground in two collieries. In other collieries, filtered water is carried by workers in bottles supplied by the Company or is made available underground in water cisterns mounted on trolleys.

(e) The memorandum is under examination.

F.I.R. Lodged with Sarai Rohilla Police Station, Delhi

2774. SHRI RAM KANWAR BERWA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether F.I.R. No. 917 dated the 30th October, 1975 u/s 324 was lodged with Sarai Rohilla Police Station, Delhi if so, the contents of the F.I.R.;
- (b) whether this case was hushed up by the SHO of Sarai Rohilla P.S. during the emergency, and the orders of the Court in the matter have not been carried out till today; and
- (c) if so, the steps Government contemplate to do justice to the aggrieved family and to bring the culprits to book?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) On 30th October, 1975, one Partap Singh of Tri Nagar lodged a report at PP Shanti

Nagar, stating that while he was sleeping in his tent shop, he heard a knock at the door and was asked to open it. The man outside also demanded five 'daris'. The complainant said that he was not feeling well and, as such, he would not open the door. The door was, however, forcibly opened. When the complainant came out he found four persons. Three of them caught hold of him while the fourth man stood at the door. They all said that they would see as to how the complainant would give evidence against them. The complainant was beaten with fist blows. One of the assailants also injured the right palm of the complainant with some unidentified weapon. Another assailant bit him on the left hand. The complainant was rescued by S/Shri Ishwar Kumar, Mahabir Prasad, Kishan Chand and Chander Bhan. On this complaint a case F.I.R. No. 917 dated the 30th October, 1975 u/s 324 IPC, PS Sarai Rohilla, was registered.

(b) and (c). According to information received from Delhi Police, the case was not hushed up by the SHO, Sarai Rohilla. The investigation revealed that the case was a false one. A cancellation report was, therefore, sent to the Court with the request to discharge the accused. However, the Court did not agree to this request and passed orders for making investigation and filing a challan in the Court for judicial verdict. Further investigation of the case was carried out but no evidence could be found to support the allegation. The case was again sent to the Court for cancellation on 25th November, 1976. The verdict of the Court is awaited.

Detenus Missing from Police custody

2775. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state the number of political detenus who are missing after having been taken into police custody?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): According to

information received from State Governments and Union Territory Administrations, no person detained under MISA during the period of Emergency i.e., from 25th June, 1975 to 21st March, 1977, has been reported missing.

Frustrated Elements Spoiling the Image of Janata Government

2776. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the crimes in Delhi and other parts of the country have increased due to the frustrated elements aligning themselves with goondas and criminals to spoil the image of Janata Government; and

(b) if so, the immediate remedial steps being taken in this direction?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). There has been no significant increase in crime all over the country. There has been some increase in the incidence of crime in Delhi and in a few States in the country. In Delhi, certain serious kinds of crime e.g. murder and robbery have been shown a decline during April and May this year compared to the corresponding period of 1975. The State Governments and Union Territory Administrations are taking appropriate steps to control crime within their jurisdictions.

Modification of Scheme for the Grant of Pension to Freedom Fighters

2777. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to modify or improve the scheme for the grant of pension to freedom fighters?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): The Freedom Fighters Pension Scheme is being reviewed.